

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No.131

Dated the 18th September, 2021

No. HCM/1/96/BENCH/ In suppression of earlier notifications, it is hereby informed to all the learned members of the Bar that w.e.f. from 20th September, 2021, the Cisco Webex VC Software will be used as primary software for conducting court proceedings through VC in the High Court of Manipur.

The links and IDs of the Court rooms are as follows:

COURT ROOM 1

Link: <https://high-court-of-manipur.webex.com/meet/courtroom1>
Meeting ID: 25183002114

COURT ROOM 2

Link: <https://high-court-of-manipur.webex.com/meet/courtroom2>
Meeting ID: 25105908718

COURT ROOM 3

Link: <https://high-court-of-manipur.webex.com/meet/courtroom3>
Meeting ID: 25118719170

COURT ROOM 4

Link: <https://high-court-of-manipur.webex.com/meet/courtroom4>
Meeting ID: 25123868728

COURT ROOM 5

Link: <https://high-court-of-manipur.webex.com/meet/courtroom5>
Meeting ID: 25103964507

Further in case of technical failure of the primary VC software, the **Jitsi Meet** application, as used earlier, will be used as alternate arrangement till the functioning of the primary VC software is restored.

Steps for installation and use of the Webex VC Software:

1. Click on the link. It will ask to download and install Webex Meet application, if not already installed in your Computer or Mobile Phone.

2. Download and install the application.
3. After completing installation, click the link again or enter the Meeting ID to join the VC. It will ask for a name and email. Enter your name and email in the text fields and join as a guest.

By order etc.,

Sd/-

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

Imphal, the 18th September, 2021

No.HCM/1/96/BENCH/95316-34
Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur. } *to the learned members*
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.


18.09.2021
**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**